## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.133/ BB/2017	-	For filing addl. informatio n as required by Registry.	252(3)	APMG India Certifications Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
20.	ARUN CHANDRO	AN Pepponer	1 3
	8606060425	) entroner	- Harry

## ORDER

PCS for Petitioner Company is present. Await report from ROC-Karnataka, Bangalore. List it on 09/01/2018.

Member (T)

Member (J)